NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/172/2016

NAME OF THE PETITIONER(S)

: M. Padippurakadu Veeran Kutty & another

NAME OF THE RESPONDENT(S)

: M/s Alpha Helical Pumps Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

TK Bhaskar Priya. N Shwetha. V

3. VINCET S.

ORDER

Shri T K Bhaskar, counsel for petitioner present. Shri S Vineet, counsel for R1 to R2 and Ms M Urmila, representing counsel for R3 are present. Counsel for petitioner stated that he is not going to file any reply to technical objections taken by R2 in CA39/2016. At request of both the counsel, time extended for submitting arguments in CA 39/2016. Put up on <u>08.03.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)